

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

STARRED QUESTION NO:283  
ANSWERED ON:15.03.2000  
ELIMINATION OF CHILD LABOUR  
BASANGOUDA PATIL;RAMESH CHENNITHALA

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the attention of the Government has been drawn to the news-item captioned 'ILO Chief's visit to focus on child labour' appearing in 'The Hindu' dated February 16,2000;
- (b) if so, the facts of the matter reported therein; and
- (c) the child labour projects visited by the ILO chief in India recently and the details of the MoU signed during his visit extending India's participation in the International programme on elimination of child labour?

**Answer**

MINISTER OF LABOUR ( DR. SATYANARAYAN JATIYA )

- (a) to (c): A statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PART (A) (C) OF THE LOKSABHA STARRED QUESTION NO. 283 FOR ANSWER ON 15.03.2000 REGARDING ELIMINATION OF CHILD LABOUR BY RAMESH CHENNITHALA AND SH BASANGOUDA R. (YATNAL) PATIL.

(a) & (b): Government has noted the contents of the news item published in the 'The Hindu' dated February, 16,2000 captioned 'ILO Chief's visit to focus on child labour'. The news item stated, inter, alia, that Mr. Juan Somavia, DG, ILO is visiting India from February, 17 to 21. The thrust of his visit is to promote 'decent work in global economy'. He will also hold a series of meetings with labour economists, parliamentarians and representatives of major trade unions and employers organisations and witness the signing of a Memorandum of Understanding, extending India's participation in ILO's International Programme for Elimination of Child Labour (IPEC). The ILO Chief is also expected to visit child labour projects.

(c): As per the information received from ILO, DG, ILO visited a child labour project in East Delhi, being implemented by an NGO, Jigyansu Tribal Research Centre, where non-formal education is being provided to rag picking children. The extension of the MoU between the Ministry of Labour, Govt. of India and the ILO expired on 31.12.1999. Further extension of MoU was signed on 17.02.2000, in the presence of the DG, ILO, extending the life of the Project for two years upto 31st December, 2001 in the first instance and thereafter for one year, ending 31st December, 2002, by mutual agreement.